

(b) and (c) Under section 33 of the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013), every local authority and other agency is to ensure the use of appropriate technological appliances for cleaning of sewers, septic tanks and other spaces within their control with a view to eliminating the need for the manual handling of excreta in the process of their cleaning. Ministry of Housing and Urban Affairs and State Governments have been requested to ensure mechanization of cleaning of sewers and septic tanks.

Ministry of Housing and Urban Affairs have informed that the sanitary individual household latrines constructed under the Swachh Bharat Mission consist of either an onsite treatment system or a connection to underground sewerage/septage system which would eliminate the need for manual scavenging.

Ministry of Drinking Water and Sanitation has informed that under Swachh Bharat Mission (Gramin) it promotes construction of twin leach pit toilets that do not require disposal of human faeces and are cost effective and sustainable. Under this technology, human faeces become manure in 1-2 years and no sewage/drainage system is required.

Welfare schemes for poor

1243. SHRI RAJMANI PATEL:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of social welfare schemes being implemented in various States along with the names of the each scheme;

(b) whether there is any monitoring mechanism to check whether the benefits under these schemes are reaching the needy persons; and

(c) whether some specific schemes are still to be announced for weaker sections/ BPL people in various States particularly for Madhya Pradesh and Uttar Pradesh and if so, the details of those schemes along with the allocations proposed therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The schemes being implemented by the Ministry of Social Justice and Empowerment is given in the Statement (*See below*).

(b) The projects and schemes of the Ministry are monitored through several mechanisms such as:—

- (i) The schemes/programmes implemented through Non-Governmental Organisations are monitored by respective State Governments/UT Administrations.
 - (ii) Annual inspection of all institutions is done by the State Governments/UT administrations.
 - (iii) Mandatory submission of Audited Statement of Accounts and Utilization Certificate duly verified by a Chartered Accountant is required by the grantee organizations.
 - (iv) Surprise inspection of all NGOs is done by teams of the Central Ministry.
 - (v) Payment of scholarships are directly made to the Banks/Post Office accounts of the beneficiaries.
 - (vi) A Steering Committee in the Ministry monitors and reviews regularly, the progress of construction of hostels.
 - (vii) Fee fixation Committee is in place to regulate the fee claims of the institutions.
- (c) There is no such proposal at present.

Statement

Names of the social welfare schemes being implemented

Sl.No.	Names of Scheme
1.	Pre-matric scholarship to Scheduled Caste students.
2.	Post-matric Scholarship to SC students.
3.	Babu Jagjivan Ram Chhatrawas Yojna.
4.	National Fellowship for Scheduled Castes.
5.	National Overseas Scholarships for SCs.
6.	Pradhan Mantri Adarsh Gram Yojana.
7.	Special Central Assistance to Scheduled Caste Sub-Plan.
8.	Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities Act, 1989).
9.	Assistance to Voluntary Organisations working for welfare of SCs.
10.	Top Class Education for SC students

Sl.No.	Names of Scheme
11.	Assistance to State Scheduled Caste Development Corporations.
12.	Free Coaching for SC and Other Backward Calss students.
13.	Pre-Matric Scholarships for OBC students.
14.	Post-Matric Scholarships for OBC students.
15.	National Fellowship for OBC students.
16.	Assistance for Skill Development.
17.	Construction of Hostels for OBC Boys and Girls.
18.	Dr. Amedkar Scheme of Interest Subsidy on Educational Loans for Overseas Studies for Students belonging to the OBCs and Economically Backward Classes.
19.	Integrated Program for Senior Citizen.
20.	Rashtriya Vayoshri Yojana.
21.	Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.
22.	Deendayal Disabled Rehabilitation Scheme.
23.	Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)

Launching of GSAT-29

1244. SHRI ANAND SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the salient features of the heaviest satellite GSAT-29, launched recently by ISRO from Sriharikota;

(b) whether the launch vehicle GSLV MK-III, utilised for the said satellite, would also be used in Chandrayaan-2 and Gaganyaan Mission;

(c) if so, the details thereof; and

(d) whether this satellite would be useful for enhancing communication service in Jammu and Kashmir and North-Eastern States due to its KU and KA Bands?

THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): (a) GSAT-29 is a multi-beam communication satellite launched on November 14, 2018 onboard GSLV MK III from Sriharikota. The satellite is configured around ISRO's 3000 kg spacecraft bus (I-3K Bus) with a lift off mass of 3423 kg. The satellite carries KA and KU high throughput transponders for providing coverage over Jammu and Kashmir and North East Regions including a KA band steerable beam over